

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
 WEST ZONAL BENCH : MUMBAI
 3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
 MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST
SINGLE MEMBER
COURT NO. : ROOM NO. : 504

DATED : 12/01/2018

DAY : Friday

Time : Hrs

CORAM:

<u>SN</u> <u>o.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPOND</u> <u>ENT</u>	<u>REPRESENTATI</u> <u>VES</u>	<u>REMAR</u> <u>KS</u>
<u>MISC (OTHERS) MATTERS</u>				
1	ST/COD/93309/2016	KALIKA STEEL ALLOYS PVT LTD -Vs- CCE AURANGABAD	IP/DR	
	ST/85695/2016			
<u>STAY MATTERS</u>				
2	ST/STAY/93009/2017	C.C.G.ST., MUMBAI WEST -Vs- HEENA TOURS AND TRAVELS	DR/IP	
	ST/87574/2017			
3	ST/STAY/93012/2017	C.C.G.ST., MUMBAI CENTRAL -Vs- KKR INDIA ADVISOR P LTD	DR/IP	
	ST/87590/2017			
4	ST/STAY/93013/2017	C.C.G.ST., MUMBAI CENTRAL -Vs- KKR INDIA ADVISOR P LTD	DR/IP	
	ST/87591/2017			
5	ST/STAY/93014/2017	C.C.G.ST., MUMBAI CENTRAL -Vs- KKR INDIA ADVISOR P LTD	DR/IP	
	ST/87592/2017			
6	ST/STAY/93015/20	C.C.G.ST., MUMBAI	DR/IP	

	17	CENTRAL -Vs- KKR INDIA ADVISOR P LTD		
	ST/87593/2017			
7	ST/STAY/93016/2017	C.C.G.ST., MUMBAI CENTRAL -Vs- KKR INDIA ADVISOR P LTD	DR/IP	
	ST/87594/2017			
<u>REGULAR MATTERS</u>				
8	ST/89502/2013	CCE KOLHAPUR -Vs- MENON EXPORTS	DR/IP	
9	ST/85464/2016	CCE PUNE I -Vs- MIHIR ENTERPRISES	DR/IP	
	ST/CROSS/91056/2016			
10	ST/85712/2016	DEVIKAR AUTO PVT LTD -Vs- CCE AURANGABAD	IP/DR	
11	ST/86446/2016	SACHIN DNYANESHWAR KULKARNI -Vs- COMMR SERVICE TAX -I PUNE	IP/DR	
12	ST/86285/2017	STATE BANK OF INDIA -Vs- COMMR SERVICE TAX- I MUMBAI	IP/DR	
13	ST/86715/2017	BANCTEC TPS INDIA PRIVATE LIMITED -Vs- COMMR SERVICE TAX- II MUMBAI	IP/DR	
14	ST/86964/2017	SMTSARASWATI GOLANI -Vs- COMMR SERVICE TAX- I MUMBAI	N. D. George /DR	
15	ST/87155/2017	JAI JAVAN SURAKSHA RAKSHAK SAH. SANSTHA LTD. -Vs- CCE PUNE II	IP/DR	

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,
Deputy Registrar,
SINGLE MEMBER,
CESTAT - Mumbai**